

SHRI DEOKINANDAN NARAYAN: May I know why these stocks have accumulated?

SHRI N. KANUNGO: Lack of demands but anyway the stocks are moving fast now.

SHRI DEOKINANDAN NARAYAN: May I know if the managements have asked from Government any special facilities or concessions for removing or disposing of these stocks?

SHRI N. KANUNGO: The usual demand has been to take off tax.

SHRI DEOKINANDAN NARAYAN: May I know if the export of cloth during the last few months have gone up or gone down?

SHRI N. KANUNGO: They have not looked up. They have been fairly steady.

SHRI DEOKINANDAN NARAYAN: May I know if any arrangement is made with the managements to compensate the labourers for their forced unemployment?

SHRI N. KANUNGO: Yes, there are provisions in the various Labour Acts.

SHRI AMOLAKH CHAND: May I know whether the demands have gone down in the home market or in the foreign market or both?

SHRI N. KANUNGO: The demands have gone down in the home market.

श्री राम सहाय : क्या माननीय मंत्री महोदय यह बताने की कृपा करेंगे कि जो मिलें बन्द हुई हैं उनमें से किसी मिल ने मिल मजदूरों को कम करने की कोई डिमांड की है ?

श्री एन० कानूनगो : मुझे तो पता नहीं है ।

SHRI MAHESWAR NAIK: May I know what are the reasons which have led to the reduced demand of our cloth in the internal market?

SHRI N. KANUNGO: Evidently....

SHRI MORARJI R. DESAI: There has been a larger production and the consumption has not been up to the larger production. That is the only explanation.

SHRI DEOKINANDAN NARAYAN: May I know if the consumption in the internal market has gone up or gone down?

SHRI N. KANUNGO: They have come down.

श्रीमती सावित्री निगम : जो पर कैपिटल १८ याईस की रिक्वायरमेंट बताई गई थी वह क्या अब गलत साबित हो गई है या अब भी सरकार उसे ठीक समझती है ?

श्री एन० कानूनगो : उसे गलत तो नहीं समझती है ।

श्रीमती सावित्री निगम : फिर क्या कारण है कि जो कंजम्पशन है वह प्रोडक्शन के अनुसार नहीं बढ़ा है ?

श्री एन० कानूनगो : प्राइस फैक्टर भी एक कारण है ।

SHRI AKBAR ALI KHAN: Is it not a fact that we are not able to provide the demand from the Asiatic countries, for instance, Mid-East?

SHRI N. KANUNGO: That is not a fact.

DECORATION OF GOVERNMENT BUILDINGS
WITH WORKS OF ART

*174. **SHRI DEOKINANDAN NARAYAN:** Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to refer to the reply given to Starred Question No. 34 in the Rajya Sabha on the 12th February, 1958 and state the approximate amount that Government propose to spend on the decoration of Government buildings with works of art?

THE DEPUTY MINISTER FOR WORKS, HOUSING AND SUPPLY (SHRI ANIL K. CHANDA): No amount has been fixed; nor is it possible to do so. The expenditure on decoration of Government buildings with works of art will depend on the nature and extent of decoration to be decided from time to time.

SHRI DEOKINANDAN NARAYAN: May I know why the decorations are required when we are taking economising measures?

SHRI ANIL K. CHANDA: Decorations are needed to beautify public buildings.

SHRI DEOKINANDAN NARAYAN: My question is a different one. I wanted to know why these decorations are required when measures are being taken by the Government for economising their expenditure.

SHRI ANIL K. CHANDA: The decorations will be carried out on very economic lines.

SHRIMATI AMMU SWAMINADHAN: May I know if there is a Committee to decide what type of decorations are needed in these buildings?

SHRI ANIL K. CHANDA: Yes, a few days ago I answered in the House that there is a Committee to advise in regard to decorations and artists.

SHRI DEOKINANDAN NARAYAN: May I know if any foreign artist would be invited for this purpose?

SHRI ANIL K. CHANDA: No. It is our intention to give every possible patronage to our Indian artists and sculptors.

*175 to *177. [The questioner (Shri M. H. Samuel) was absent. For answers, vide cols. 1394—97 infra.]

RENT OF GOVERNMENT RESIDENTIAL ACCOMMODATION IN DELHI AND NEW DELHI

***178. SHRI AMOLAKH CHAND:** Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) how many times the standard rent of various types of residential accommodation allotted to Government servants in Delhi and New Delhi has been revised since 1st January, 1947 and to what extent;

(b) whether the rents were raised almost threefold in 1952; if so, what was the basis therefor;

(c) whether Government received any representations from Government servants against such enormous increase in the rents, and if so, what action was taken thereon;

(d) whether Government propose to raise the rent slabs still further; and

(e) if so, for what reasons, to what extent and from which date?

THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI ANIL K. CHANDA): (a) Twice—once in February, 1950 and again in November, 1952. The extent of variation differed from residence to residence.

(b) No, Sir. The revision resulted in increase in some cases and decrease in others. The basis for the variation was the pooling of the rents of the less expensive old residences with the more expensive new residences.

(c) Yes, Sir. The increase where applicable was given effect to in three annual stages.

(d) and (e). The quinquennial review under progress indicates the possibility of increase due to the pooling of rents. The revision will take effect from 1-4-58. The extent cannot be indicated at present since the detailed calculations have not yet been completed.